

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA. NO. 92 OF 2016 IN
DFR NO. 2566 OF 2015**

Dated: 16th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

M/s. Udupi Power Corporation Ltd.

...Appellant(s)

Versus

Karnataka Power Transmission Corpn. Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s)

:

**Mr. Sakya Singha Chaudhary
Ms. Kanika Chugh**

ORDER

IA. NO. 92 OF 2016

(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 09.03.2016. Dasti in addition is permitted.

List the matter on **09.03.2016**.

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**